

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)...../2014
CC No(s). 18918/2014

(Arising out of impugned final judgment and order dated 29/05/2014
in WP No. 3423/2004 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench, Lucknow)

MAHESH CHANDRA MISHRA

Petitioner(s)

VERSUS

LUCKNOW PRODUCERS CO-OP MILK UNION LTD.
(with appln. (s) for c/delay in filing SLP)

Respondent(s)

Date : 28/11/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) ` Mr. Manoj Swarup, Adv.
Ms. Lalita Kohli, Adv.
Mr. Abhishek Swarup, Adv.for
M/s Manoj Swarup & Co.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
(COURT MASTER)